

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 290
ANSWERED ON 05/12/2023**

CONSTRUCTION OF RESIDENTIAL UNITS UNDER PMAY

**290. SHRI GAJANAN KIRTIKAR:
SHRI KRUPAL BALAJI TUMANE:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of residential units constructed under the Pradhan Mantri Awas Yojana (PMAY) particularly in Maharashtra during each of the last five years, State and district-wise;**
- (b) the details of housing units allotted so far in Maharashtra, district-wise;**
- (c) the details of the budget sanctioned, earmarked, allocated and utilized during the said period, State and district-wise including Mumbai, Maharashtra;**
- (d) the details of the budget sanctioned, earmarked, allocated and utilized particularly for Ramtek districts of Nagpur in Maharashtra during the said period since inception of PMAY;**
- (e) whether the amount allocated by the Union Government has been fully utilized during the said period, State-wise including Ramtek district of Nagpur in Maharashtra; and**
- (f) if not, the reasons therefor along with the steps taken by the Union Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) from 1st April, 2016 to provide assistance to eligible rural households for construction of 2.95 crore Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas by March, 2024. The year-wise and State-wise details of total number of housing units constructed under

the PMAY-G, during each of the last five years is given at Annexure-I. The District level data of all States/UTs related to houses allocated, sanctioned and completed can be seen at programme website at www.pmayg.nic.in---->AwaasSoft---->Reports---->Houses progress against the target financial year. The number of houses allotted during each of the last five years district-wise in respect of Maharashtra is given at Annexure II.

Pradhan Mantri Awaas Yojana- Urban (PMAY-U): ‘Land’ and ‘Colonisation’ are State subjects. The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under “Housing for All” Mission since June 2015 by providing Central assistance to supplement efforts of States/ Union Territories (UTs) for providing all weather ‘pucca’ houses with basic civic services to all eligible urban beneficiaries. The scheme is being implemented through four verticals, i.e., Beneficiary Led Construction (BLC); Affordable Housing in Partnership (AHP); In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. The State/UT wise houses sanctioned, grounded for construction and completed/delivered under PMAY-U is annexed as Annexure-I. Further, the details of houses sanctioned, constructed during each of last five years, district-wise for the State of Maharashtra is annexed as Annexure II.

(c) to (f): Under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), a total amount of Rs. 7,568.63 cr. has been released and an amount of Rs. 12,672.51 cr. (which includes State share) has been utilized during the period of last 5 years i.e. Financial Years 2018-19 to 2022-23) in the State of Maharashtra. The Central Assistance under PMAY-G is released directly to the State considering State as a unit. Further release of these funds to beneficiaries in various districts is done by the respective State/UT Governments. Therefore, the district level data related to funds sanctioned, allocated and utilized is not maintained at the Ministry level. The following steps are taken by the Government of India for utilization of funds of by States under PMAY-G:

- i. Regular review of progress at the level of Ministry.**

- ii. **Launch of PMAY-G Dashboard for monitoring and supervision of the scheme.**
- iii. **Timely allocation of targets to the States/UTs and release of adequate funds.**
- iv. **Regular follow ups with the State to ensure release of central and state share of funds and provision of land to landless beneficiaries in rural areas.**
- v. **Awards to the best performing States/UTs, districts and blocks based on performance index dashboard, thereby creating healthy competition and motivation among the States/UTs for achieving the set targets.**

Pradhan Mantri Awaas Yojana-Urban (PMAY-U): PMAY-U, which was earlier up-to 31.03.2022, has since been extended upto 31.12.2024, except CLSS vertical, to complete all the sanctioned houses without changing the funding pattern and implementation methodology . Under PMAY-U, Central Assistance of ₹ 23,337.41 crore was sanctioned and ₹16,397.10 crore was released during last five years. During the period ₹15,857.44 crore was utilized which is inclusive of utilisation of funds released in last five preceding years. The district-wise details of sanction of funds, released and utilization in respect of PMAY-U in Maharashtra State, including Nagpur and Ramtek District is attached as Annexure- III.

Completion of projects under PMAY-U generally takes 12-36 months under different verticals of scheme and therefore, actual fund utilization would be more than the utilization reported. Physical & financial progress of the sanctioned projects is monitored through Central Sanctioning and Monitoring Committee (CSMC) meetings, Video conferences, field visits as well as through a robust MIS system encompassing the submission of utilization of funds etc. All States/UTs have been advised to complete all the sanctioned projects/houses within the stipulated timeline by utilizing the funds released.

**STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA
UNSTARRED QUESTION NO. 290 TO BE ANSWERED ON 05.12.2023
REGARDING “CONSTRUCTION OF RESIDENTIAL UNITS UNDER PMAY”**

The details of house constructed during last five years under PMAY-G

(units in Nos.)

Sl. No.	Name of the State / UT	2018-19	2019-20	2020-21	2021-22	2022-23
		House Constructed	House Constructed	House Constructed	House Constructed	House Constructed
1	Arunachal Pradesh	85	747	2,417	992	9,344
2	Assam	1,59,017	84,009	1,30,879	1,17,694	10,09,150
3	Bihar	5,81,827	3,76,216	9,42,615	5,08,363	11,47,057
4	Chhattisgarh	3,41,378	34,587	59,684	23,289	33,575
5	Goa	22	3	87	19	12
6	Gujarat	83,096	35,589	50,742	77,263	65,562
7	Haryana	5,961	6,670	1,215	263	5,404
8	Himachal Pradesh	3,096	447	605	1,884	3,654
9	Jammu And Kashmir	13,850	5,016	21,569	42,515	79,271
10	Jharkhand	2,72,678	1,56,974	2,35,011	2,95,036	3,63,311
11	Kerala	6,519	779	686	2,440	8,825
12	Madhya Pradesh	7,00,447	2,72,863	2,61,254	6,06,303	10,58,372
13	Maharashtra	2,01,968	92,276	1,81,700	1,79,021	3,43,454
14	Manipur	7,655	1,151	2,379	3,626	13,955
15	Meghalaya	11,329	4,995	5,016	7,009	6,913
16	Mizoram	900	997	1,123	1,158	1,020
17	Nagaland	17	3,687	535	0	3,210
18	Odisha	4,03,125	3,61,187	3,95,105	97,143	30,368
19	Punjab	12,751	410	3,908	5,473	11,381
20	Rajasthan	3,26,593	1,66,764	3,15,480	1,41,345	3,95,041
21	Sikkim	646	34	13	5	41
22	Tamil Nadu	1,04,388	49,986	51,868	57,322	1,75,306
23	Tripura	20,690	6,155	15,462	1,639	1,80,495
24	Uttar	4,26,571	1,74,166	37,710	10,94,654	6,62,343

	Pradesh					
25	Uttarakhand	5,925	192	19	3,844	12,493
26	West Bengal	7,39,776	2,86,332	6,78,583	9,59,230	1,47,379
27	Andaman And Nicobar	0	286	483	335	97
28	Dadra And Nagar Haveli and Daman And Diu	204	221	972	641	1,487
29	Lakshadweep	0	9	28	7	0
30	Andhra Pradesh	18,674	5	0	0	2,167
31	Karnataka	43,760	7,085	2,405	11,239	2,641
32	Ladakh	0	1,344	62	22	1
	Total	44,92,948	21,31,182	33,99,615	42,39,774	57,73,329

State/UT wise houses sanctioned, grounded for construction and completed/delivered under PMAY-U					
Sl. No.		Name of the State/ UT	Houses Sanctioned	Houses Grounded for Construction	Houses Completed
1	States	Andhra Pradesh	21,32,432	20,07,436	8,64,743
2		Bihar	3,24,996	3,03,304	1,15,890
3		Chhattisgarh	3,02,663	2,82,288	2,01,534
4		Goa	3,146	3,146	3,144
5		Gujarat	10,05,204	9,77,582	8,91,599
6		Haryana	1,15,034	92,903	66,171
7		Himachal Pradesh	12,758	12,352	9,776
8		Jharkhand	2,29,156	2,13,262	1,33,237
9		Karnataka	6,38,121	5,92,173	3,29,330
10		Kerala	1,66,752	1,46,790	1,17,219
11		Madhya Pradesh	9,61,147	9,43,755	7,28,700
12		Maharashtra	13,95,199	11,13,591	8,24,557
13		Odisha	2,03,380	1,70,449	1,35,955

14		Punjab	1,32,235	1,13,188	78,106
15		Rajasthan	2,89,446	2,55,141	1,75,509
16		Tamil Nadu	6,81,795	6,61,367	5,48,882
17		Telangana	2,50,084	2,44,219	2,24,339
18		Uttar Pradesh	17,72,301	16,74,577	13,37,607
19		Uttarakhand	65,519	54,992	32,798
20		West Bengal	6,68,953	6,12,193	3,78,564
Sub- total (States) :-			1,13,50,321	1,04,74,708	71,97,660
21	North East States	Arunachal Pradesh	8,499	8,360	6,778
22		Assam	1,76,643	1,51,977	90,554
23		Manipur	56,037	48,068	11,771
24		Meghalaya	4,758	3,786	1,169
25		Mizoram	39,605	39,215	7,527
26		Nagaland	31,860	31,841	18,888
27		Sikkim	594	449	209
28		Tripura	89,068	84,431	68,276
Sub- total (N.E. States) :-			4,07,064	3,68,127	2,05,172
29	Union Territories	A&N Island (UT)	376	376	47
30		Chandigarh (UT)	1,256	1,256	1,256
31		DNH & DD (UT)	10,468	10,196	9,181
32		Delhi (UT)	29,976	29,976	29,976
33		J&K (UT)	47,040	41,122	20,476
34		Ladakh (UT)	1,307	1,014	742
35		Lakshadweep (UT)	0	0	0
36		Puducherry (UT)	15,265	14,299	9,253
Sub- total (UT):-			1,05,688	98,239	70,931
Grand Total:-			118.63 Lakh	113.42 Lakh*	78.15 Lakh*
* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period.					

**STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA
UNSTARRED QUESTION NO. 290 TO BE ANSWERED ON 05.12.2023
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**District wise details of Houses constructed during last five years in the
State of Maharashtra under PMAY-G.**

Sl. No.	Name of the District	2018-19	2019-20	2020-21	2021-22	2022-23
1	Ahmednagar	8,899	3,101	7,689	8,572	19,024
2	Akola	9,575	2,827	5,072	8,772	8,784
3	Amravati	17,248	7,552	8,922	14,442	18,268
4	Aurangabad	5,253	1,336	2,088	5,177	10,528
5	Beed	2,929	956	1,955	3,931	9,371
6	Bhandara	7,577	3,411	7,648	16,115	17,321
7	Buldhana	5,470	1,675	2,032	4,082	10,452
8	Chandrapur	5,569	1,486	3,867	6,608	11,612
9	Dhule	10,348	6,666	12,068	6,270	16,447
10	Gadchiroli	6,013	1,625	3,941	4,118	11,087
11	Gondia	12,128	2,619	44,684	10,599	16,090
12	Hingoli	2,293	1,056	1,409	1,582	4,260
13	Jalgaon	12,414	4,737	6,005	11,991	18,807
14	Jalna	2,200	450	993	2,746	7,415
15	Kolhapur	2,847	968	1,924	2,085	3,591
16	Latur	2,591	686	676	1,193	5,585
17	Nagpur*	6,045	1,840	4,282	8,329	6,864
18	Nanded	6,991	2,993	4,172	9,148	17,025
19	Nandurbar	20,116	19,926	23,661	10,601	26,900
20	Nashik	13,658	9,622	14,083	9,385	20,666
21	Osmanabad	1,073	311	607	751	4,796
22	Palghar	7,488	2,993	6,174	2,141	8,514
23	Parbhani	1,317	448	577	1,430	5,271
24	Pune	3,696	971	1,767	1,824	4,394
25	Raigad	2,271	726	1,073	985	1,986
26	Ratnagiri	1,017	588	863	1,526	3,617
27	Sangli	3,198	1,711	1,593	2,514	5,084
28	Satara	1,258	482	1,233	1,362	4,635
29	Sindhudurg	676	543	473	673	1,448
30	Solapur	5,295	2,851	3,371	7,595	8,381
31	Thane	1,022	254	1,193	526	2,361
32	Wardha	2,571	1,018	1,776	3,090	4,179
33	Washim	1,743	538	623	1,321	6,718
34	Yavatmal	9,179	3,310	3,206	7,537	21,973
Total of Maharashtra		2,01,968	92,276	1,81,700	1,79,021	3,43,454

*Including Ramtek District.

District-wise details of houses Completed during each of the last five years in State and district-wise in particular to Maharashtra under PMAY-U

Sl. No.	State and District	Houses sanctioned so far	Houses Completed (Nos)				
			2018-19	2019-20	2020-21	2021-22	2022-23
1	Ahmednagar	22,748	2,081	2,508	3,049	3,588	5,557
2	Akola	17,294	850	753	1,177	1,123	2,072
3	Amravati	27,520	1,613	2,921	2,515	1,285	4,146
4	Aurangabad	72,462	3,070	3,540	5,603	5,158	5,868
5	Beed	20,555	510	609	816	1,227	2,523
6	Bhandara	5,853	55	273	515	522	1,581
7	Buldana	11,996	822	317	1,087	1,118	1,222
8	Chandrapur	10,537	438	595	1,273	901	1,471
9	Dhule	7,422	469	739	951	1,027	1,296
10	Gadchiroli	3,722	159	96	311	155	673
11	Gondiya	7,372	79	110	398	213	1,235
12	Hingoli	12,250	248	336	937	1,128	1,624
13	Jalgaon	32,043	2,888	3,141	3,623	5,003	6,157
14	Jalna	15,359	467	588	1,080	796	2,543
15	Kolhapur	13,642	1,227	1,759	2,540	1,877	3,548
16	Latur	18,254	371	635	1,197	1,149	4,026
17	Mumbai(Suburban)	1,44,326	5,478	9,563	7,108	24,848	3,748
18	Nagpur	77,408	4,739	3,984	9,563	5,764	6,996
19	Nanded	29,492	918	1,297	2,193	2,585	5,701
20	Nandurbar	3,850	135	352	434	487	599
21	Nashik	65,326	9,940	9,584	9,760	14,992	12,880
22	Osmanabad	10,183	137	401	571	803	1,036
23	Palghar	78,139	9,409	5,662	6,209	8,266	8,115
24	Parbhani	24,139	176	390	3,011	960	2,602
25	Pune	2,23,637	31,571	31,964	42,475	48,174	24,587
26	Raigad	81,724	9,475	6,080	8,083	13,379	8,579
27	Ratnagiri	3,855	627	559	882	850	673
28	Sangli	11,359	1,005	1,086	1,436	1,586	1,915
29	Satara	25,235	1,994	1,816	2,086	1,954	2,325
30	Sindhudurg	1,653	93	218	333	269	266
31	Solapur	61,740	1,319	1,746	1,623	4,013	11,253
32	Thane	2,18,939	26,735	20,952	29,152	33,679	39,089
33	Wardha	9,455	277	1,249	628	139	2,448
34	Washim	5,307	293	334	218	320	505
35	Yavatmal	20,403	648	885	1,583	1,333	2,581
Total		13,95,199	1,20,316	1,17,042	1,54,420	1,90,671	1,81,440

STATEMENT IN REPLY TO PARTS (c) to (f) OF LOK SABHA UNSTARRED QUESTION NO. 290 TO BE ANSWERED ON 05.12.2023 REGARDING "CONSTRUCTION OF RESIDENTIAL UNITS UNDER PMAY"

(Rs. In Crores)

Sl. No.	State and District	Details of Central Assistance Since Inception			Details of Central Assistance during last five years		
		Sanctioned	Released	Utilised	Sanctioned	Released	Utilised
	Maharashtra	25,999.56	18,083.59	17,246.15	23,337.41	16,397.10	15,857.44
1	Ahmednagar	468.81	409.50	408.11	436.79	390.30	387.45
2	Akola	285.49	150.55	137.69	238.42	133.28	132.27
3	Amravati	461.54	295.81	234.52	368.96	233.15	231.45
4	Aurangabad	1,284.35	582.85	575.75	1,236.03	538.13	534.21
5	Beed	326.55	144.43	120.66	287.86	136.00	111.98
6	Bhandara	93.70	41.36	36.58	93.34	35.37	35.11
7	Buldana	195.57	106.79	77.98	161.21	89.66	78.05
8	Chandrapur	180.49	103.83	96.18	163.56	94.82	86.37
9	Dhule	140.07	112.08	103.21	125.89	108.44	99.82
10	Gadchiroli	58.12	34.91	22.99	54.41	32.40	26.83
11	Gondiya	116.21	40.41	38.43	88.63	36.24	35.98
12	Hingoli	194.29	85.48	56.47	175.54	69.20	51.71
13	Jalgaon	639.22	500.27	485.14	584.94	475.49	456.98
14	Jalna	258.83	144.61	127.08	228.49	131.06	125.41
15	Kolhapur	287.21	250.03	248.93	263.03	238.43	236.69
16	Latur	299.22	177.28	128.78	253.76	136.50	123.07
17	Mumbai (Suburban)	1,682.81	368.76	368.76	1,660.72	346.67	344.14
18	Nagpur*	1,325.02	723.50	698.91	1,203.72	669.04	664.17
19	Nanded	468.87	241.77	211.00	439.71	208.35	206.84
20	Nandurbar	69.60	51.52	45.45	64.25	49.73	45.92
21	Nashik	1,570.38	1,531.70	1,523.53	1,422.46	1,405.93	1,395.69
22	Osmanabad	160.74	64.08	55.51	143.89	59.62	52.82
23	Palghar	1,582.91	1,118.08	1,075.29	1,488.08	1,000.34	939.28
24	Parbhani	374.82	157.69	114.60	332.55	150.32	111.32
25	Pune	4,807.58	4,188.20	4,157.30	4,447.60	3,937.39	3,908.70
26	Raigad	1,634.58	1,186.57	1,142.01	1,578.91	1,105.84	1,007.79
27	Ratnagiri	92.97	91.61	91.31	88.36	87.10	86.16
28	Sangli	217.00	155.31	153.44	194.64	141.70	140.67
29	Satara	464.11	258.41	257.22	446.45	244.05	232.66
30	Sindhudurg	34.04	28.61	27.96	33.70	28.09	26.25
31	Solapur	981.68	541.21	445.38	454.16	459.41	348.42
32	Thane	4,667.60	3,914.96	3,728.43	4,082.99	3,369.11	3,344.56
33	Wardha	151.60	79.13	70.38	121.16	69.16	68.66
34	Washim	87.12	43.93	34.71	68.61	37.06	34.07
35	Yavatmal	336.51	158.32	146.44	304.62	149.65	145.95
Total		25,999.56	18,083.59	17,246.15	23,337.41	16,397.10	15,857.44

*Includes Ramtek city for which Central Assistance Sanctioned, Released and utilised since inception are ₹5.97 cr., ₹2.90 cr. & ₹2.43 cr. respectively and Central Assistance Sanctioned, Released and utilised since last five years ₹5.09, ₹2.46 cr. & ₹2.33 cr.
